

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5504**  
TO BE ANSWERED ON 06.04.2017

**CSC in Andhra Pradesh**

**5504. SHRI Y.V. SUBBA REDDY**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the services being provided by Common Service Centres (CSCs) in Gram Panchayats;
- (b) whether 13,000 common service centres are proposed to be set up in Gram Panchayats in Andhra Pradesh under Phase-II of the programme, if so, the details thereof;
- (c) whether target to set up CSCs in GPs in Phase-I has been achieved; and
- (d) if not, the details thereof and the reasons therefor ?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) Common Service Centres (CSCs) in Gram Panchayats (GPs) deliver various Government-to-Citizen (G2C) services like Passport; Business-to-Citizen (B2C) services like e-Recharge; Financial inclusion services like new Bank Account opening; Educational services like National Digital Literacy Mission; Utility services like electricity bill payment; Health services like telemedicine; etc. to citizens.

(b) The plan is to establish around 12,833 CSCs across the State of Andhra Pradesh. Till February 2017, 9,632 CSCs have been registered across the State of Andhra Pradesh and out of which 5,613 are at GP level.

(c) & (d) The Ministry of Electronics and Information Technology is implementing the project "CSC 2.0" since August, 2015 under Digital India Programme for enhancing the number of CSCs to 2.5 lakhs at GP level (at least one CSC in each GP) over a period of four years. The implementation of CSC at GP level has not been divided into phases. Till February 2017, 291366 number of CSCs have been registered across the country, among which, 181173 are at GP level.

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